

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 132
ANSWERED ON - 25/11/2024**

PLANS FOR NATURAL GAS PIPELINES

132. DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the status of India's domestic petroleum reserves (Provisional) as per PRMS as on 30th September 2024;
- (b) whether Government has data regarding the exploration being conducted at possible petroleum reserves of the country and if so, the details thereof;
- (c) the total quantity of various petroleum products being imported and exported from the country to other countries, the detail thereof;
- (d) whether Government proposes to set up a natural gas pipeline with foreign countries and if so, the details thereof; and
- (e) the details of the natural gas pipelines existing in the country and proposed new ones as on 30th September 2024?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI SURESH GOPI)

- (a) The status of India's domestic petroleum reserves (Provisional) as per Petroleum Resources Management System (PRMS) (as on 01.04.2024)* are as follows:

2P [#] In-Place		2P Estimated Ultimate Recovery (EUR)		Reserves (2P)		Contingent Resources (2C)	
Oil + Cond. (MMT)	Gas (BCM)	Oil + Cond. (MMT)	Gas (BCM)	Oil + Cond. (MMT)	Gas (BCM)	Oil + Cond. (MMT)	Gas (BCM)
7235.4	4001.1	1933.0	1856.1	434.3	643.4	237.1	450.8

[#]: Proven and Probable, MMT: Million Metric Tonnes, BCM: Billion Cubic Metres

* The domestic petroleum reserve status in the country is calculated once a year as per Petroleum Reserves Management System (PRMS).

- (b) Exploration for oil and gas in the country continues through acreages awarded under nomination and contractual regimes. After adoption of Hydrocarbon Exploration Licensing Policy (HELP) in 2016, during the 8 rounds of Bidding under the Open Acreage Licensing

Programme (OALP), till date 144 exploration blocks covering an area of 2,42,056 Sq. KM have been awarded, which have attracted a total investment of approximately USD 3.37 Billion. Notably, during fiscal year 2023-24 a total of 132 exploratory/appraisal wells were drilled across different regimes resulting in the accretion of 14.2 MMT of oil and condensate and 35.6 BCM of natural gas.

(c) The total quantity and summary of various petroleum products being imported/exported for the last three years is as follows:-

Import / Export of Crude Oil and Petroleum Products			
(Figures in TMT)			
Import/Export	2021-22	2022-23	2023-24 (P)
Crude Oil Import	212382	232700	234262
Petroleum Product Import	39017	44598	48693
Product Imports			
LPG	17043	18335	18514
Petrol	671	1069	717
Naphtha	237	897	1211
Aviation Turbine Fuel	0	0	0
Kerosene	0	0	0
Diesel	43	322	42
Lubes	3058	2152	2412
Fuel Oil	8980	8563	9053
Bitumen	2581	2797	3244
Petcoke	4213	8664	10956
Others	2189	1799	2544
Total Import	251398	277298	282954
Product Export			
LPG	513	540	525
Petrol	13482	13127	13472
Naphtha	6861	5714	5275
Aviation Turbine Fuel	5186	7264	8579
Kerosene	14	11	11
Diesel	32407	28496	28204
Lubes	10	14	15
Fuel Oil	1757	1841	2103
Bitumen	6	9	18
Petcoke/CBFS	187	284	28
Others	2330	3717	4362
Export of Petroleum Products	62755	61015	62593

Note: There may be difference in total due to rounding.

Source: PPAC

TMT: Thousand Metric Tonne

(d) Currently, no proposal for an international natural gas pipeline is under consideration of Government.

(e) The details of the natural gas pipelines in the country as on September 2024 are as follows:

Sl. No.	Details of Pipeline	Length (KM) [#]
1.	Authorized Natural Gas Pipelines	33,475
2.	Operational Natural Gas Pipelines	24,945
3.	Under Construction Natural Gas Pipelines	10,805

#: Variations in length are due to reasons, such as difference in As-Built length owing to site conditions, additional pipelines laid by authorized entities for connectivity within tariff corridor etc.
